#### **GOVERNMENT OF INDIA**

### MINISTRY OFCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

## **RAJYA SABHA**

#### QUESTION NO07.03.2011

#### **ANSWERED ON**

#### FUNDS FOR IMPLEMENTATION OF FOOD SECURITY.

1127

Shri Ram Jethmalani

Will the Minister of COALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether it is a fact that the estimates are found to be different on required amount for implementation of recommendations of the National Advisory Council on Food Security Bill in the country;

(b) if so, the estimates of the Council, the Rangarajan Committee and the Ministry thereof; and

(c) the reasons for this huge difference in the estimates?

# ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (c) The National Advisory Council (NAC), in its recommendations made on 23.10.2010, have estimated an additional subsidy of Rs. 15,137 crore in the first phase and Rs. 23,231 crore in the final phase.

The Expert Committee on National Food Security Bill (NFSB) under the Chairmanship of Dr. C. Rangarajan, Chairman of Economic Advisory Council to Prime Minister, in its report submitted in January 2011 has estimated the subsidy outgo as Rs. 83,000 crore in the first phase.

The Department of Food and Public Distribution has tentatively estimated the subsidy requirement as Rs.1,06,819 crore in the initial phase.

The NAC has only indicated the additional subsidy requirement, whereas the other two estimates are of total subsidy. Further, the variation in estimates is also due to difference in assumptions of estimated entitled population, offtake, buffer carrying cost, among others.